

Plan allocation for education

771. SHRI ARABINDA GHOSH:
Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that the Government have been drastically cutting down the outlay for education in the successive Five Year Plans; and

(b) if not, what are the reasons for reducing the allocation of funds for education in the total plan provision from 7.6 per cent in the First Plan to 6.99 per cent in the Sixth Plan?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) No, Sir. The Plan Outlay on Education has successively increased from Rs. 170 crores in the First Five Year Plan to Rs. 2524 crores in the Sixth Five Year Plan.

(b) Despite increased outlay in absolute terms, the percentage allocation for education in the Sixth Plan (2.6 per cent.) is lower than that of First Plan (7.2 per cent.). This is due to higher percentage of Plan allocations for other sectors such as agriculture, irrigation and power to meet their investment needs in keeping with the national objectives of economic development with social justice.

गंगा में अन्तर्देशीय जल परिवहन

772. श्री कैलाशपति मिश्र : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यात्री वातावात तथा माल की ढुलाई को सुविधाजनक बनाने के लिए गंगा नदी में बक्कर मे कहलगांव तक अन्तर्देशीय जल परिवहन से सेवा आरम्भ किये जाने संबंधी कोई प्रस्ताव सरकार के विचाराधीन है ; और

(ख) यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ?

नौबहन और परिवहन मंत्रालय में राज्य मंत्री (श्री जियाउर रहमान अन्सारी) :
(क) और (ख) जो, नहीं। ऐसा कोई प्रस्ताव नहीं है।

Accidents of a private Bus near Mandir Marg

773. SHRI SHANKER SINH VAGHLA:

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the Indian Express of 3rd April, 1984 wherein it has been stated that a private bus DEP 4445 plying on Route No. 810 from Uttam Nagar to Central Secretariat met with serious accident on 2nd April, 1984 on the corner of Mandir Marg Park Street, in New Delhi;

(b) if so, what are the reasons for the accidents;

(c) the number of persons killed and injured due to this accident;

(d) what steps are being taken to pay compensation to the victims of this ill-fated bus; and

(e) if no compensation is to be paid what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) to (c) Yes, Sir. On 2-4-1984 at about 10.20 hours a private bus No. DEP-4445 under DTC control operating on route No. 810 while negotiating the turn on Shanker Road, Mandir Marg crossing, got out of control, hit two cars and rammed into a nearby residential building.

The driver of the bus has been challaned by the Police for rash and negligent driving.

43 passengers including the bus crew received injuries. None was killed.

(d) and (e) No compensation is payable by the DTC as according to the terms of Agreement entered into with the private operators, in accl-

dent cases, payment of compensation is the responsibility of the bus owner.

Dharna by students of AMU

774. SHRI SATYA PAL MALIK: Will the Minister of EDUCATION AND CULTURE be pleased to state.

(a) whether it is a fact that students of Aligarh Muslim University staged a dharna at New Delhi on the 3rd March, 1984;

(b) if so, what are their demands; and

(c) what steps are being taken to redress their grievances?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) According to newspaper reports, some students of the Aligarh Muslim University staged a day-long dharna in New Delhi on March 3, 1984 demanding removal of the Vice-Chancellor and withdrawal of rustication orders against some students.

(c) There is no proposal under consideration of the University to withdraw the rustication orders against the students.

National Children Board

775. SHRIMATI MONIKA DAS: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that National Children Board has recently been reconstituted, if so what are the names of members of the Board; and

(b) what are the details of the functions of the Board?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b) The National Children's Board has been reconstituted on 4 April 1984. The constitution of the National Children's Board now is as follows:—

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| 1. Prime Minister | President |
| 2. Minister of State for Social Welfare | Working Chairman |
| 3. Minister of Health and Family Welfare | Member |
| 4. Minister of Finance | Member |
| 5. Deputy Chairman, Planning Commission | Member |
| 6. Minister of Labour | Member |
| 7. Deputy Minister of Social Welfare | Member |
| 8—17. Ten non-officials with experience in Child Welfare | Members |
| (i) Shri Hari Dang, Rector St. Paul's School, Darjeeling-734 103 | |
| (ii) Smt. Shanta Gandhi, Matunga, Bombay-400 019 | |
| (iii) Dr. O. P. Ghai, Paediatrician, All India Institute of Medical Sciences, New Delhi—110029 | |
| (iv) Smt. Tara Ali Baig, Chairman, SOS Children's Villages of India, New Delhi. | |